

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-137(ND)2018

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2020.**

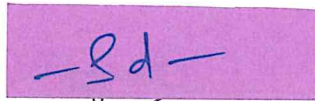
NAME OF THE COMPANY: Power2SME Pvt. Ltd. Vs. Uttam Strips Ltd.

UNDER SECTION 8 & 9 OF IBC, 2016

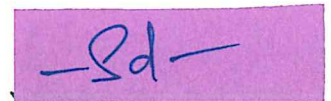
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
Present:		Ms. Rasmi Baliyan, for Workmen, Mr. Abhishek Anand Mr. Tushar Tyagi, Mr. Viren Sharma, Advs. For Ex- Management, Mr. Ankur Mittal, Ms. Meera Murali, Ms. Aishwarya Pandey, Advs. For Resolution Applicant, Ms. Prachi Johri, Adv. For Monitoring Agency		

ORDER

No time left, in view of the constitution of the Special Bench. Be listed on
25th February, 2020.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**